

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/194/2016  
NAME OF THE PETITIONER(S) : A. Prakash  
NAME OF THE RESPONDENT(S) : Malabar Hotels Pvt Ltd & 3 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. S. Aravindan

Counsel for Respondents  
1, 2 & 4



2. K. RAMASAMY

G. UMOTHAN KUMAR

Counsel for Petitioner



③ C.B. VISHNU

COUNSEL FOR R-3



ORDER

Counsel for Petitioner present. Counsel for R3 present. Counsel for R1, R2 and R4 present and prayed for time for production of additional documents. Matter is posted for final arguments. Put up on 23.08.2017 at 10.30 A.M.

sd/-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

sd/-  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)